- Statement re. Arrange- AUGUST 11, 1961 Constitution 1657 ment for Petroleum Exploration in the Jaisalmer area of Rajasthan
 - [Shri Saljee Narayan Sinha] India in relation thereto, on a motion to be moved by the Prime Minister on Wednesday, the 16th August.
 - (7) Discussion on the Annual Report of the Department of Atomic Energy for 1960-61, on a motion to be moved by Shri D. C Sharma at 4.00 P.M. on Saturday, the 19th August.

STATEMENT RE: U.K.'s ENTRY INTO EUROPEAN ECONOMIC COMMUNITY

The Minister of Finance (Shri Morarji Desai): It is a three-page statement. Shall I read it or lay it on the Table?

Mr. Deputy-Speaker: He may lay it on the Table.

Shri Morarji Desai: I beg to lav on the Table a statement on the U.K.'s decision to negotiate for entry into the European Economic Community and the likely effects on India's trade and also a copy of the communique issued at the conclusion of the talks between India and the Rt. Hon. Peter Thorneycroft Mission. [See Appendix I, annexure 114].

Shri Tangamani (Madurai): It may be circulated to hon. Members.

Mr. Deputy-Speaker: That would be circulated.

STATEMENT RE. ARRANGEMENT FOR PETROLEUM EXPLORATION IN THE JAISALMER AREA OF RAJASTHAN

The Minister of Mines and Oil (Shri K. D. Malaviya): I am glad to inform the House that as a result of our discussions in France and subsequent follow-up of those discussions in India, an understanding has been reached between the Oil and Natural

Gas Commission and the French Petroleum Institute-a French Government undertaking-for carrying out the petroleum exploration in the Jaisalmer area in the Rajasthan State for a period of three years.

Under the arrangement the Oil and Natural Gas Commission and French Petroleum Institute will form ٥n Indian-French Collaboration Team for carrying out the exploration, in which the entire risk will be borne by the Oil and Natural Gas Commission of the Government of India and the French Petroleum Institute will function as technical advisers and assistants to the Oil and Natural Gas Commission.

The Institute have the vast experience in the technical know-how of exploration activities in similar regions in the North African desert. They have also agreed to train Indian technical personnel at their headquarters in Paris.

The foreign exchange expenditure involved in this exploration work is estimated to be about Rs. 4 crores and will be met out of a credit which the French Government have agreed to provide. The details of the credit agreement are being negotiated between the two Governments.

CONSTITUTION (TENTH AMENDMENT) BILL

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): On behalf of Shri Jawaharlal Nehru, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shrimati Lakshmi Menon: I introduce the Bill